

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 80 of 2012 &
IA No. 161 of 2012**

Dated : 7th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**VBC Ferro Alloys Ltd. & Ors. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. V.T. Gopalan, Sr. Adv.
Mr. K. Ravindranath
Mr. Amardeep Jaiswal**

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-1
Mr. Sriranga S. for R-2**

ORDER

We have heard the Learned Senior Counsel Mr. V.T. Gopalan for the Appellant as well as the Learned Counsel for the Respondents. They are directed to file their respective written submissions on or before 5.2.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **12.2.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk